

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2021

ORDER NO. 116 of 2021

Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** from **06.09.2021** to **10.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.09.2021 to 10.09.2021	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. From 06.09.2021 to 10.09.2021, the Division Bench cases will be taken up after the Anti-Dumping matters are over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar